

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-40/2015/1017/R. Cell

Dated Guwahati the 17.10.2015

The Gauhati High Court has been pleased to declare the names of following Grade-II Officers of Mizoram Judicial Services, eligible for Limited Departmental Competitive Examination for promotion to Grade-I .

Sl. No.	Name of Officer
1.	Smti R. Vanlalchami
2.	Dr. H. T. C. Lalrinchhana
3.	Shri R. Vanlalena
4.	Shri Liansangzuala
5.	Smti R. Lalduhawmi

Further, the schedule and the syllabus of Limited Departmental Competitive Examination is notified, as follows :

Date of Examination	Paper No.	Total Marks	Syllabus	Time and Duration
13.11.2015	Paper-I	100	General knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology	1.00 PM to 4.00 PM (3 hours)
14.11.2015	Paper-II	100	Objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act	9.00 AM to 12.00 PM (3 hours)
	Paper-III	100	Judgement writing (paper book will be supplied), legal theories on jurisprudence, provision of constitution of India	1.00 PM to 4.00 PM (3 hours)

Note: (The Candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II and III)

By Order,

C. A. S.
Sd- M. A. Ali

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No.HC.XXXVII-40/2015/017A/R. Cell

Dated Guwahati 17.10.2015

Copy to:

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Admn. / Judicial /Estt.), Gauhati High Court, Guwahati.
3. The Registrar, Aizawl Bench, Gauhati High Court, Aizawl, Mizoram for information and necessary action. He is requested to arrange suitable venue at Aizawl, Mizoram for the examination on the dates fixed and inform the undersigned immediately. He is further requested to inform the concerned officers accordingly.
4. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati for information of his Lordship.
5. Joint Registrar (.....),Gauhati High Court,Guwahati.
6. Deputy Registrar (.....),Gauhati High Court, Guwahati.
7. Asstt. Registrar (.....),Gauhati High Court, Guwahati.
8. Administrative Officer (J)(.....), Gauhati High Court,Guwahati.
9. System Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the official website of Gauhati High Court, immediately.
10. P.S. to Hon'ble Mr. Justice, Gauhati High Court, Guwahati, for his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice, Gauhati High Court, Guwahati, for her Ladyship's kind information.
12. P.S. to Registrar (Vig.),Gauhati High Court, Guwahati.
13. Notice Board, Gauhati High Court.
14. Order File.


Registrar (Vigilance)-cum-
In Charge, Recruitment Cell